

ITEM NO.27

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 589/2024

THE STATE OF U.P.

Appellant(s)

VERSUS

MANIK CHANDRA

Respondent(s)

IA No. 20735/2020 - EXEMPTION FROM FILING O.T.)

Date : 02-08-2024 These matters were called on for hearing today.

For Appellant(s)

Mr. Shashank Shekhar Singh, AOR
Mr. Abhinav Singh, Adv.

For Respondent(s)

Mr. M. Z. Chaudhary, Adv.
Ms. Mahetaba Asrar, Adv.
Ms. Latika Rungta Bajaj, Adv.
Mr. Aftab Ali Khan, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Original records from the High Court and Trial Court
are still awaited. Fresh reminder be issued.

List again on 20.09.2024.

SUJATA SINGH
Registrar

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